- whether there has been a persistent demand for unification of Punjab, Haryana, Himachal Pradesh and Chandigarh Wakf Boards;
 - (b) if so, what action has been taken so far; and
 - the strategy being formulated to make it possible?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING): (a) Yes, Sir.

(b) and (c) The Governments of the States of Punjab, Haryana and Himachal Pradesh and Union Territory of Chandigarh have been requested to inform if they want their Wakf Boards to continue to function independently or be united.

Implementation of minority quota

†2576. SHRI RASHEED MASOOD: Will the Minister of MINORITY AFFAIRS be pleased to state:

- whether Government is proposing amendment in the constitution to implement the minority quota;
 - (b) if so, by when; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING): (a) No, Sir.

- (b) Does not arise in view of (a) above.
- The matter is sub-judice. (c)

Inclusive agenda for minorities

2577. SHRI HUSAIN DALWAI: Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether Government has embarked on "an inclusive agenda for the minorities";
 - (b) if so, the details thereof;
- how Government has proposed to target benefits of development to the minorities;

[†]Original notice of the question was received in Hindi.

- (d) whether Government has ensured that 15 per cent of targets and outlays for schemes included in the Prime Minister's new 15-point programme are focused on minorities; and
 - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING): (a) Yes, Sir.

- (b) and (c) The inclusive agenda for the minorities is achieved through the following Programmes/Schemes:—
 - (1) The Prime Minister's new 15 Point Programme is an overreaching programme covering many schemes of other Ministries in which 15% of physical targets/financial outlays are earmarked for minorities. To ensure the flow of funds/benefits under these schemes of the other concerned Ministries/Departments and this Ministry to areas having substantial minority population, the implementation is monitored by this Ministry.
 - (2) The Multi-sectoral Development Programme (MsDP) was launched in 2008-09. The main objective of this programme is to address the development deficits in Minority Concentration Districts (MCDs) so as to bring the minorities at par with national average in socio-economic parameters and basic amenities parameters. Under MsDP priority is given to villages/blocks/localities having substantial minority population in locating the assets to target the benefits of development to minorities.
 - (3) For educational empowerment of the students belonging to the notified minority communities, the following Schemes are implemented by this Ministry:—
 - (a) Pre-matric Scholarship Scheme awarded to students studying between Classes I to X.
 - (b) Post-matric Scholarship Scheme awarded to students studying in Classes XI onward upto Ph.D.
 - (c) Merit-cum-Means based Scholarship Scheme awarded for Technical and Professional Courses.
 - (d) Maulana Azad National Fellowships awarded for M.Phil and Ph.D.

- Free Coaching and Allied Scheme.
- Economic empowerment is an important constituent of inclusive growth. (4) The Ministry provides equity capital to the National Minorities Development and Finance Corporation (NMDFC) which in turn provides concessional loans for self-employment and income generating activities for the minorities living below double the poverty line.
- (5) For strengthening of institutions, a Scheme of computerization of records of State Wakf Boards has been undertaken by the Ministry.
- (d) and (e) Yes, Sir. 15% of targets and outlays are earmarked for minorities in the following seven schemes amenable for earmarking of targets under the PM's new 15 Point Programme:—
 - Integrated Child Development Services (ICDS) Scheme providing services through Anganwadi Centres (Ministry of Women and Child);
 - (ii) Sarva Shiksha Abhiyan (Ministry of Human Resource Development);
 - (iii) Swarnjayanti Gram Swarojgar Yojana (renamed as Aajeevika) (Ministry of Rural Development);
 - (iv) Swarn Jayanti Shahari Rojgar Yojana (SJSRY) (Ministry of Housing and Urban Poverty Alleviation);
 - (v) Upgradation of Industrial Training Institutes (ITIs) (Ministry of Labour and Employment);
 - (vi) Bank credit under priority sector lending (Department of Financial Services); and
 - (vii) Indira Awas Yojana (IAY) (Ministry of Rural Development).

Working of Maulana Azad Education Foundation

2578. SHRI MOHAMMED ADEEB: Will the Minister of MINORITY AFFAIRS be pleased to state:

- whether it is a fact that working of Maulana Azad Education Foundation has not been upto the mark during the last three years; and
- the steps taken/being taken to tone up and rejuvenate the work and the working of the foundation?